



THE HIGH COURT OF KERALA

Ernakulam-682031
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Fax: 0484 2391720
Date: 04-06-2021

C5-33230/2021

OFFICIAL MEMORANDUM

Sub: Filling up of various post in the Kerala Lok Ayukta, Thiruvananthapuram on Deputation basis - Applications called for - Reg.

Ref: 1. Letter dated 26.05.2021 from the Kerala Lok Ayukta, Thiruvananthapuram .

2. High Court O.M. C3-45401/2017/C5 dated 05/07/2019.

Copy of the reference cited 1st is forwarded herewith to the undermentioned officers and they are directed to obtain and forward the applications for deputation from willing and eligible candidates working in their respective jurisdiction. The following specific directions are also issued to the District Judge/Chief Judicial Magistrate concerned.

1. The employees shall be advised to submit the detailed grounds for applying for deputation with proof in support, if any, in the application.

2. The applications shall be examined and screened with reference to the guidelines as per the O.M referred 2nd and the remarks on each of the application shall be furnished .

3. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.

4. A report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of substitute/fresh hand, in the event of deputation.

5. The period of all deputations in the service of the applicant with the bodies therein should be furnished.


(PTO)

6.If the employee is due for promotion within one year, which involves change of duty , the application need not be forwarded.

7.Willingness once given shall not be allowed to be withdrawn.

The applications should be accompanied with the Biodata, NOC and statement under Rule 144, Part I KSR, so as to reach this office on or before 14/06/2021.

(By Order)



Beena Devi K.
Deputy Registrar

To

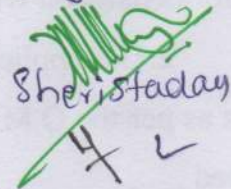
All District Judges

All Chief Judicial Magistrates

The IT section, High Court (for publishing in the High Court website)

Encl on A, 5188/21 dt 14-06-2021 of the District court, tozhibode.
Copy communicated to the following Offices for information and
necessary action.

(By order)



Sheristaday

Pro forma

Name & Designation	Date of entry in service	Details of previous Deputation if any	Date of declaration of probation	Grounds

Place:
Date:

(Signature)
Name of applicant

✓



KERALA LOK AYUKTA

LEGISLATURE COMPLEX
VIKAS BHAVAN P. O.
THIRUVANANTHAPURAM-695 033

Date: 26.05.2021

No. 303/LA/A1/2021

From

G. Anil Kumar,
Registrar (District Judge),
Kerala Lok Ayukta.

To

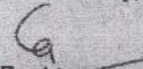
The Registrar General,
Hon'ble High Court of Kerala,
Ernakulam.

Madam,

Sub:- Kerala Lok Ayukta - Appointment to the post of Assistant
Data Entry Operator and Duplicator Operator on Deputation-
Application -Request - reg.

I am directed to request you to forward a panel of willing person to be appointed as Assistant (Scale of Pay 26500-56700), Data Entry Operator (Scale of Pay 22200-48000) and Duplicator Operator (Scale of Pay 17500- 39500) in Kerala Lok Ayukta on deputation basis along with Bio-data, No Objection Certificate and Statement under Rule 144 Part I KSR so as to reach this office by 30.06.2021.

Yours faithfully,


Registrar

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